

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00222/2020

Wednesday, this the 29th day of July, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

1. Renjith M.S., aged 39 years, S/o. M.T. Sivadas, working as Post Master Gr. I, Mulanthuruthy, Ernakulam – 682 314, residing at Maliackal House, Thellakom, Kottayam – 686 630, Mob. No. 8281889158.
2. G. Sunil, aged 55 years, S/o. M. Gopinathan Nair, working as Postmaster Gr. I, Punkunnu, Thrissur – 680 002 residing at M.G. Mandiram, Kallar PO, Idukki – 685 552, Mob. No. 9447388880.
3. Mini C.S., aged 38 years, W/o. Dileep E., working as PM Grade-I, Valapad – 680567, residing at Edaparambil House, Trithala PO, Ottappalam – 679534, Mob. No. 8547472727.
4. Soumya P.V., aged 35 years, W/o. Shani, working as Post Master Gr.II, Edathua MDG 689 573, residing at Pattasseril House, Rubber board PO, Puthuppally, Kottayam – 686 009, Mob. No. 9895378418.
5. Jayalakshmi V.O., aged 34 years, W/o. Abhilash C.K., working as Sub Post Master (LSG), Karimanoor, Idukki – 685 581, residing at Vilangezhathuthara, Thuravoor PO, Cherthala, Alappuzha – 688 532, Mob. No. 9895919452.
6. Keveena K., aged 34 years, W/o. Sumod P.V., working as Sub Post Master (LSG), Peermade, Idukki – 685531, residing at Panachickal House, Vazhoor PO, Kottayam – 686504, Mob. No. 9495874149. **Applicants**

(By Advocate : Mrs. Leela R.)

V e r s u s

1. Union of India, represented by the Secretary, Department of Posts, Ministry of Communication, New Delhi – 110 001.
2. Chief Postmaster General, Kerala Circle, Thiruvananthapuram - 695 033.

3. The Director of Postal Service, The Post Master General, Central Region, Kochi – 682 020.
4. The Post Master General, Northern Region, Calicut – 673 011.
5. The Senior Superintendent of Post Office, Kottayam Division, Kottayam – 686 001.
6. The Senior Superintendent of Post Office, Idukki – 685584.
7. The Senior Superintendent of Post Office, Thrissur – 680 001.
8. The Senior Superintendent of Post Office, Alapuzha – 688 012.
9. The Superintendent of Post Office, Chenganachery – 686 101.
10. The Senior Superintendent of Post Office, Ernakulam – 682 011.
11. The Superintendent of Post Office, Irinjalakuda-
680 121. **Respondents**

(By Advocate : Mr. Thomas Mathew Nellimoottil, Sr. PCGC)

This application having been heard on 29.07.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard the Advocate appearing for the applicants and Advocate Mr. Thomas Mathew Nellimoottil, Sr. PCGC appearing for the respondents through video conferencing.

2. The learned counsel for the respondents submitted that the entire relief has been granted and the OA has become infructuous.
3. The learned counsel for the applicants also has no further grievance.

4. In view of the above, the OA is dismissed as infructuous. No order as to costs.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

“SA”

Original Application No. 180/00222/2020**APPLICANTS' ANNEXURES**

Annexure A1 – True copy of the communication No. B1/CR/LSG/1 dated 23.1.2020 issued by the 5th respondent.

Annexure A2 – True copy of the request for transfer submitted by the 1st applicant before the 3rd respondent.

Annexure A3 – True copy of the representation submitted by the 2nd applicant before the 3rd respondent.

Annexure A4 – True copy of the memo No. ST/5-2/CADRE REST/2019III dated 21.1.2020 issued by the 2nd respondent.

Annexure A5 – True copy of the 25-19/2018-PE-1 dated 10.7.2019 issued by 1st respondent.

Annexure A6 – True copy of the order No. X-1-3/19/SPN-II dated 26.7.2019 issued by 1st respondent.

Annexure A7 – The order No. 12-1/2019-SBP-II(Part-I) issued by 1st respondent dated 19.5.2020.

Annexure A8 – True copy of the interim order in MA No. 100/2656/2019 in OA No. 2426/2019 dated 20.8.2019.

RESPONDENTS' ANNEXURES

Nil

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